

resolve the issue and the prospects of a solution ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) and (b). Yes, Sir.

(c) The Government of India is continuing with its efforts to narrow the gap between the positions of the Sri Lankan Government and the Sri Lankan Tamil Groups.

Constitution of Development Board in Maharashtra

*49. SHRI BANWARI LAL PUROHIT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government have taken any decision on the constitution of Development Boards in Maharashtra State as already agreed under article 371 (2) of the Constitution and Nagpur Agreement;

(b) if so, the details thereof; and

(c) if not, the reasons for delay in taking final decision by the Union Government ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) Not yet Sir.

(b) Does not arise.

(c) The draft scheme received from the Government of Maharashtra for establishment of regional Development Boards in the State under article 371 (2) of the Constitution is under consideration.

Recommendations by Indian Science Congress for Checking Degradation and Pollution of Environment

*50. SHRI JAGANNATH PATTNAIK :
SHRI SRIHARI RAO :

Will the PRIME MINISTER be pleased to state :

(a) whether the Indian Science Congress at its 73rd Session made a series of recommendations to Government for checking degradation and pollution of environment; and

(b) if so, gist of suggestions put forward in this regard and action taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENTS, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) and (b). The 73rd Session of the Indian Science Congress was held in Delhi during January 3-8, 1986. For the session, the focal theme was "Science and Technology in Environmental Management". Based on the deliberations, the Association formulates recommendations for consideration by the Government. The Association has not yet forwarded their recommendations of the 73rd Session to the Government. The recommendations, when received, will be examined by the Government for appropriate action.

Development of Natural Parks, Sanctuaries and Natural Reserves

*51. SHRIMATI JAYANTI PATNAIK : Will the PRIME MINISTER be pleased to state :

(a) whether Union Government propose to implement some schemes for the development of natural parks, sanctuaries and natural reserves in the country;

(b) if so, the names of the natural parks, sanctuaries and natural reserves proposed to be developed in Orissa and other States in the Seventh Five Year Plan; and

(c) the details of the schemes prepared in this regard ?

THE PRIME MINISTER (SHRI RAJIV GANDHI) : (a) Yes, Sir.

(b) The following National Parks and sanctuaries in Orissa are being provided financial assistance by the Central Govt. under three Centrally sponsored schemes for the development of national parks and sanctuaries, including tiger reserves :

(i) Simlipal National Park.

(ii) Bhattarkanika Sanctuary.

(iii) Satkosia Gorge Sanctuary.

(iv) Chandaka Sanctuary.

(v) Nandankanan Sanctuary.